

In the said Criminal Rules of Practice and Circular Orders, 1958, after rule 350, the following rule shall be inserted, namely:-

“350-A: Supply of copies of orders u/s.511 of the Code:- Certified copies of calendar extracts on plain paper relating to previous convictions in any case, shall, on application, be supplied, free of charge to police officers of this State, at the instance of police officers of Andhra Pradesh, for purposes of section 511 of the Code.

This will apply to all subordinate Criminal Courts including the courts of the Presidency Magistrates.”

P.Dis.No.348 of 1964

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